

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.09.2019 (TUESDAY)

COURT- II

10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 2640 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R (1& 2) Meenakshi Singh-R (5& 13)
2.	Comp. App. (AT) (Ins) No. 707 of 2019	Jet Airways (India) Ltd. (Offshore Regional Hub, Through its Administrator Mr. Rocco Mulder) Vs. State Bank of India & Anr.	Priyanka Anand	Karan Khanna, Aditya Chatterjee
3.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. With	Kartik Malhotra	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
4.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. With	S.Santanam Swaminadhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
5.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors. With	Sumit Kumar Chauhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
6.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan
7.	Comp. App. (AT) (Ins) No. 432 of 2019	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt Ltd.	Prateek Kumar	Garima Goel
8.	Comp. App. (AT) (Ins) No. 766 of 2019	Vijay Kumar Choudhary & Anr. Vs. Educomp Infrastructure & School & Ors.	Apoorva Chowdhury	Vikas Mehta-R4 Vatsala Rai -RP

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 987 of 2019	Ashika Commercial Pvt Ltd. Vs. Siddha Domicile Company Pvt Ltd & Anr.	Pratiksha Sharma	
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10.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt Ltd. Vs. Kshitiz Chhawcharia (RP)& Ors.	Atul Sharma	
11.	Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	
12.	Comp. App. (AT) (Ins) No. 990 of 2019	V. Ravichandran. Vs. Indian Overseas Bank & Anr.	D. Sreenivasan	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 414 of 2019	Citicare Super Speciality Hospital Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K.Mittal	Rahul Totala
14.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana-R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
15.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas & Anr. With	Ankur Singh	Ishan George-R1
16.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas & Anr.	Arjun Krishnan	Ishan George-R1
17.	Comp. App. (AT) (Ins) No. 608 of 2019	Sansar Chand Sharma. Vs. Anurag Chandra & Ors.	Sharad Rajwanshi	Manisha Chaudhary
18.	Comp. App (AT) (Ins) No. 713 of 2019	Prayag Polytech Pvt Ltd. Vs. Gem Batteries Pvt Ltd.	Vipul Ganda	
19.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	S.Jalan	V.Shyamohan
20.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
21.	Comp. App. (AT) (Ins) No. 747 of 2019	Todi Investors (India) Pvt. Ltd. Vs. Allahabad Bank & Ors.	Dhruv Surana	Hemant Dixit-R1 Kanishk Kheta-R2 Nipun Katyal-R3
22.	Comp. App. (AT) (Ins) No. 773 of 2019	Larsen & Toubro Ltd. Vs. Three C Universal Developers Pvt. Ltd.	Manisha Chaudhary	Rakshit Goyal

23.	Comp. App (AT) (Ins) No. 780 of 2019	Embee Software Pvt Ltd. Vs. Solicon Pvt Ltd.	Sujoy Chatterjee	Samaksh Goyal
24.	Comp. App (AT) (Ins) No. 850 of 2019	S.P. Coal Resources Pvt Ltd. Vs. Indus FILA Ltd & Ors.	Goutham Shivshankar	
25.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi
26.	Comp. App. (AT) No. 175-176 of 2019 with I.A No. 2847 of 2019	Volvo Group India Pvt Ltd. Vs. Regional Director, East Hyderabad	Saransh Jain	P.S. Singh

After the above or 12: 00 Noon, whichever is earlier.

For Admission (After Notice)

27.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora- R7 R. Murali & Bijoy Kumar Pradhan- R12
28.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora- R3
29.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With	Neha Nagpal	K. Moorthy –R1& R2 Vasudevan-RP
30.	Comp. App. (AT) (Ins) No. 716 of 2019	Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr. With	Shantanu Singh	Madhusmita Bora- R2 D.Sreenivasan-RP
31.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyaman Investments Pvt Ltd & Ors.	Ravi Raghunath.	Madhusmita Bora- R1 D.Sreenivasan-RP

Note: - The Court will rise at 01: 00 PM.

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By Order

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Registrar (Incharge)